

College youth in adventure sports programmes/events. The salient features of the Scheme are as under :—

- (a) The NAF will either itself organise the adventure sports programme/events for university/college or will organise them through other professional organisations in the country. In both the cases the NAF will assume responsibility vis-a-vis the UGC competent and safe conduct of adventure sports programmes/events.
- (b) The NAF would identify professional agencies for organising adventure sports programmes/events and would select them on the basis of their past performance and expertise available with them.
- (c) The NAF will also negotiate and work out—
 - (i) The duration of the programme/event and the number of students/teachers (if any) per programme/event.
 - (ii) The health/fitness/skill requirement of participants as eligibility criteria for participation in the programme/event.
 - (iii) The kit and the gear required to be brought by the participant at their cost for participating in the programme/event.
 - (iv) The level of competence/skill expected to be acquired by participants at the end of the programme/event.
 - (v) The safety measures which will be ensured by the professionals agency during the programme/event.
 - (vi) The nature of arrangements for boarding and lodging for the participants during the programme/event.
- (d) Generally, there will be separate programmes/events for boys and girls. However, there may be combined programmes/events but where the programmes/events are combined, such information would

be given to the universities/colleges while making nominations.

Introducing Vocational Courses in Schools

1875. MAULANA OBAIDULLAH KHAN AZMI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the details of the vocational courses being offered in Government schools in Delhi, school-wise;

(b) whether various State Governments have been advised to introduce such courses in the schools of their own States; and

(c) if so, the details thereof and what is State Government's response thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) A Annexure showing the names of Government and Govt. aided schools in Delhi and vocational courses being offered is attached (See Appendix CLXV, Annexure No. 36)

(b) and (c) The National Council of Educational Research and Training which provides academic support to the programme of vocationalisation has sent to the State Governments 80 competency based curricula for vocational courses. It is however for the State Govts. to adopt or adapt the curricula in accordance with their local requirements. According to the available information 151 different vocational courses have so far been introduced in States/UTs.

Grants for Sports in University/Colleges

1876. DR. NARREDDY THULASI REDDY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the amount of grant given for sports in Universities/Colleges during the year 1989-90, 1990-91 and 1991-92; and

(b) what is the proposed grant for the year 1992-93?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) The amounts of grant given by the Department for sports in Universities/Colleges under the Scheme of 'Grants for Games & Sports in Universities & Colleges' are as under :

1989-90	Rs. 96.26 lakhs
1990-91	Rs. 36.31 lakhs
1991-92	Rs. 74.52 lakhs

(b) Rs. 250 lakhs

जगन्नाथ मन्दिर पर "श्वेत-पत्र"

1877. श्री अनन्तराम जायसवाल :

श्री कमल भोरारका :

क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पूरी स्थित जगन्नाथ मंदिर के संरक्षण को लेकर केंद्रीय सरकार और उड़ीसा-सरकार के बीच गभीर मतभेद उत्पन्न हो गए हैं ;

(ख) क्या इस संबंध में कोई "श्वेत-पत्र" जारी किया गया है; यदि हां, तो उसका ब्योरा क्या है और क्या केंद्रीय सरकार श्वेत-पत्र का सभा पटल पर रखने का विचार रखती है;

(ग) क्या उक्त मंदिर के गर्भगृह में दरारें पड़ गई हैं; यदि हां, तो ये दरारें कब से पड़ी हैं और क्या इन दरारों की भरमत्त के लिए कोई उपाय किये गए हैं; यदि हां, तो उनका ब्योरा क्या है; और यदि नहीं तो इसके क्या कारण हैं;

(घ) "श्वेत-पत्र" के संबंध में सरकार की क्या प्रतिक्रिया है;

(ङ) क्या यह भी सच है कि उड़ीसा सरकार ने यह धमकी दी है कि यदि भारतीय पुरातत्व सर्वेक्षण सही दिशा में कार्य करने में विफल रहता है, तो वह उक्त मंदिर के प्रबन्ध को अपने हाथ में ले लेगी और

(च) यदि हां, तो सरकार इस संबंध में क्या कार्यवाही करने का विचार रखती है ?

मानव संसाधन विकास मंत्रालय (शिक्षा विभाग और संस्कृति विभाग) में उप-मंत्री (कुमार शैलजा) : (क) से (घ) राज्य सरकार द्वारा जगन्नाथ मंदिर के परिरक्षण के बारे में भारतीय पुरातत्व सर्वेक्षण से कुछ स्पष्टीकरण मांगे गए हैं और इन्हें भेज दिया गया है। सरकार ने "श्वेत-पत्र" के जारी किए जाने के बारे में समाचार-पत्रों में रिपोर्ट देखी है, किन्तु राज्य सरकार द्वारा औपचारिक रूप से इसकी सूचना नहीं दी गई है। इस विषय पर संसद के समक्ष "श्वेत-पत्र" रखने का कोई इरादा नहीं है। गर्भगृह में कोई नई दरार नहीं देखी गई है, दरारों को संरक्षित रखने के लिए कारंवाई शुरू की जा रही है। अब देव-प्रतिमाओं को स्थानान्तरित कर दिया गया है। जैसे ही गर्भगृह भारतीय पुरातत्व सर्वेक्षण को सौंप दिया जाएगा, तभी वास्तविक कार्य क्रिये जाएंगे।

(घ) समाचार पत्रों में प्रकाशित विवादों पर केंद्रीय सरकार द्वारा पहले ही स्थिति स्पष्ट कर दी गई है।

(ङ) केंद्रीय सरकार को ऐसी कोई धमकी नहीं मिली है कि उड़ीसा सरकार द्वारा स्मारक अपने हाथ में ले लिया जाएगा।

(च) प्रश्न नहीं उठता।

Irregularities in the LLB Entrance Examination of Delhi University

1878. SHRI SHIV PRATAP MISHRA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that some cases of irregularities while conducting the entrance examination for LLB course by Delhi University have been detected; and

(b) if so, what are the details in this regard and the steps proposed to be taken in the matter ?